#### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 132 OF 2017**

Dated: 11<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

M/s. Minopharm Laboratories Pvt. Ltd.

... Appellant(s)

Vs.

M/s. Southern Power Distribution Co. of Telangana Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Samar Singh Kachwaha

Mr. Shreyas Mehpotra

Counsel for the Respondent(s) : Mr. Rakesh K.Sharma for R-2

Mr. Nishant

Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Rhea Luthra for R-3

## **ORDER**

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 26.10.2017 after serving copy on the other side.

List the matter on <u>13.12.2017.</u>

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/tpd